

manufacture of electronic components are available at concessional customs duty.

Tools, dies, moulds are available at concessional customs duty.

Large number of capital goods are permitted for import under OGL.

Capital goods under project import/substantial expansion attract concessional customs duty. A large number of capital goods required for modernisation/balancing also attract concessional customs duty.

As a result of these steps, an investment of about Rs. 1100 crores has been made in the component sector during the VII Plan and the share of imports in the total component requirement within the country in terms of percentage has started showing a declining trend.

#### **Population Below Poverty Line in Andhra Pradesh**

3051. SHRI RAJAMOHANA REDDY: Will the PRIME MINISTER be pleased to

state:

(a) the number and percentage of persons living below the poverty line in the State of Andhra Pradesh vis-a-vis other States;

(b) whether there is any time bound programme under consideration of Government to bring more persons above the poverty line in the State of Andhra Pradesh; and

(c) if so, the details thereof?

THE PRIME MINISTER (SHRI VISHWANATH PRATAP SINGH): (a) A statement is given below.

(b) No, Sir. There is no such time-bound programme of the Government of India in respect of particular States.

(c) Does not arise.

#### **STATEMENT**

1. Percentages and number of persons below poverty line, State-wise, are presented below for the year 1987-88 (Provisional):

**STATEMENT**

1. *Percentages and number of persons below poverty line, State-wise, are presented below for the year 1987-88 (Provisional):*

<i>Sl.No.</i>	<i>States</i>	<i>Percentage</i>	<i>No. of Persons (Lakhs)</i>
1	2	3	4
1.	Andhra Pradesh	31.62	195.05
2.	Assam	22.64	52.51
3.	Bihar	40.74	335.75
4.	Gujarat	11.72	46.61
5.	Haryana	11.74	18.29
6.	Himachal Pradesh	9.12	4.50
7.	Jammu & Kashmir	13.34	9.41

<i>Sl.No.</i>	<i>States</i>	<i>Percentage</i>	<i>No. of Persons (Lakhs)</i>
1	2	3	4
8.	Karnataka	31.98	136.13
9.	Kerala	16.92	48.65
10.	Madhya Pradesh	36.45	223.31
11.	Maharashtra	29.07	213.27
12.	Orissa	37.90	114.47
13.	Punjab	7.02	13.58
14.	Rajasthan	23.57	96.20
15.	Tamil Nadu	32.80	176.76

Sl.No.	States	Percentage	No. of Persons (Lakhs)
1	2	3	4
16.	Uttar Pradesh	33.00	422.01
17.	West Bengal	27.55	173.31
	All India	29.23	2324.04

2. *These calculations are based on the provisional results of 43rd Round of National Sample Survey data on household consumer expenditure.*

2. These calculations are based on the provisional results of 43rd Round of National Sample Survey data on household consumer expenditure.

3. State-wise poverty ratios have been estimated using the same methodology as was used at the time of the formulation of the Seventh Five Year Plan. Since then, a number of issues have been raised about the methodology of poverty estimation and these issues are being considered by an Export Group headed by Dr. D.T. Lakdawala.

4. The estimates presented here are tentative and are likely to get revised in the light of the recommendation of the Export Group. Finalisation of the results of 43rd Round by the National Sample Survey Organisation may also necessitate some changes in the estimates.

5. Numbers of poor have been estimated using the projected population as on 1st of March, 1988.

#### **Forest Land Affected by Pooyamkutty Hydrel Power Project in Kerala**

3052. SHRI MULLAPPALLY RAMACHANDRAN: Will the PRIME MINISTER be pleased to state:

(a) the extent of forest land estimated to be submerged/affected by the Pooyamkutty hydrel power project in Kerala;

(b) whether final sanction has been granted to this project;

(c) whether any representation against permitting this project has been received by Government; and

(d) if so, the decision of Government thereon?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS AND MINISTER OF STATE IN THE MINISTRY OF PROGRAMME IMPLEMENTATION (SHRIMATI MANEKA GANDHI): (a) and (b). The total forest land likely to be affected by the Pooyamkutty Hydrel Project is 3001.8 ha and the project has been rejected from the forestry angle in December, 1988.

(c) Yes, Sir.

(d) Does not arise.

#### **Recommendation of Gujral Committee**

3053. SHRIBHAGEY GOBARDHAN: SHRI J. CHOKKA RAO:

Will the PRIME MINISTER be pleased to state:

(a) the details of the recommendations of Gujral Committee on Urdu Language;

(b) whether Government have agreed to accept all these recommendations; and

(c) if so, how far this step will encourage Urdu language in the country?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND THE MINISTER OF STATE IN DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (PROF. M.G.K. MENON): (a) A summary of the recommendations of the Gujral Committee for Promotion of Urdu is presented in the attached statement.

(b) and (c). Some of the recommendations of Gujral Committee have already been implemented by the Central Government as per statement presented in Annexure-II. The Government have set up a Committee to